

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2023

**ORDER NO. 82 of 2023**


Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	As may be constituted from time to time by separate order	---

Note:

1. Whenever a bench is constituted, and in the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".
2. The roster is subject to holidays/summer vacations as declared in the calendar for 2023.

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2023

**ORDER NO. 83 of 2023**


Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".
3. The roster is subject to holidays/summer vacations as declared in the calendar for 2023.

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2023

**ORDER NO. 84 of 2023**


Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".
2. The roster is subject to holidays/summer vacations as declared in the calendar for 2023.

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar